

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 169
TO BE ANSWERED ON FEBRUARY 24, 2016

DEVELOPMENT OF AMRAVATI

No. 169 SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the State of Andhra Pradesh has permitted the Capital Region Development Authority (CRDA) for the construction of a temporary Secretariat in an office space of six lakh sq. ft. spread over 20 acres in Amravati with an amount of Rs. 180 crore and if so, the details thereof;

(b) whether the Government had agreed to sanction Rs. 90 crore interest free loan to the CRDA and authorized it to seek the balance of the required loan from the HUDCO on normal terms and conditions; and

(c) if so, the details thereof and the present status in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a)&(b): Yes, Madam.

(c): HUDCO has sanctioned Rs.90 crore loan to Andhra Pradesh Capital Region Development Authority (APCRDA) on 07.01.2016 and the legal documentation is under process.
